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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/712/IB/CB/2017
NAME OF THE PETITIONER : MOKSHA MARKETING
NAME OF THE RESPONDENT(S) : BIDS TECHNOLOGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	V. SRINIVASAN	FOR PETITIONER	
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ORDER

Counsel for petitioner present and filed an affidavit submitting that the notice sent to the respondent returned unserved with endorsement 'unclaimed'. He is directed to send fresh notice to the respondent by way of newspaper publication for appearance and make submissions on the next date of hearing and file an affidavit in proof of the advertisement. Put up on 06.02.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)